

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4004  
ANSWERED ON:20.12.2005  
LITERATURE FOR PROVIDING INFORMATION ON VARIOUS TRIBES  
Ahir Shri Hansraj Gangaram

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether the Government has published any Literature/List for providing information on regard to various tribes;
- (b) if so, whether it has been made available to any educational institution in the country for public use; and
- (c) if not, the time by which such literature is likely to be made available ?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

(a) to (c) The list of Scheduled Tribes notified under Article 342 of the Constitution have been published in the Gazette of India by the Ministry of Law & Justice from time to time. The copies of such notifications have been made available to (he State Governments/U.T. Administrations for their compiiance. The state-wise & community-wise list of STs is available for information of all including educational institutions in the Annual Report of the Ministry of Tribal Affairs for the year 2004-05, copies of which are available in the Parliament Library and also in the website of the Ministrv at [www.tribal.nic.in](http://www.tribal.nic.in).